

09/98

29.1.04 Hon. Mr. Justice S.R. Singh, VC
Hon. Mr. D.R. Tiwari, A.M.

Counsel for the Respondents submits that the order passed by the Tribunal has been complied with. Compliance report is being filed along with misc. application dated 29.1.04. The learned Counsel for the petitioner admits that the order has been complied with. In the circumstances, therefore the Contempt petition has become infructuous and is dismissed accordingly.

Heva
A.M.

VC

lw/